

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

MA 677/2018 IN CP (IB)-725/MB/2017

CORAM : SHRI V.P. SINGH, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.10.2018**

NAME OF THE PARTIES: **THE MOURITIUS COMMERCIAL BANK**

v/s
VARUN CORPORATION LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

18. MA 677/2018 IN CP (IB)-725/MB/2017

Practising Company Secretary representing the Liquidator has submitted that he has filed this M.A. 677 of 2018 which is pending for disposal. However, it is found that record relating to this Application is available.

The said Company Secretary representing the Liquidator has submitted that he has filed the Application which is pending in the Court. As per our record only MA 677 of 2018 was moved by the Liquidator which has been decided by the Court. It appears that no other Application is pending. List on 12.11.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)